

enquiry the Jammu and Kashmir Government have stated that by the expression "quantum of accession" the Chief Minister meant the powers enjoyed by Jammu and Kashmir State within the Indian Union.

(c) No, Sir.

(d) Does not arise.

**Alleged Plan for Armed Revolt by Left Communists**

\*98. SHRI YAJNA DATT SHARMA:  
SHRI PILOO MODY.  
SHRI K. LAKKAPPA:  
SHRI PRAKASH VIR SHASTRI:  
SHRI YASHPAL SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that certain secret documents of the Left Communist Party have come to the possession of Government which show that the Party will soon make efforts to infiltrate into the Army and the Police;

(b) if so, the details of such documents;

(c) whether the Party is planning to set up secret party machinery at the provincial committee level as part of a plan to seize power by armed insurrection; and

(d) whether the disclosures made by these documents justify banning the Left Communist Party and if so, the action taken by Government in that direction?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b). While Government do not have any documents of the type referred to in part (a) of the question, they are alive to the possibility of attempts at infiltration into the army and the police being made.

(c) It will not be in the public interest to disclose the information Government have in this regard.

(d) There is no proposal to ban the CPM.

**Official Languages (Amendment) Act**

\*99. SHRI ESWARA REDDY:  
SHRI S. C. SAMANTA:  
SHRI RABI RAY:  
SHRI INDRAJIT GUPTA:  
SHRI HEM RAJ:  
DR. SURYA PRAKASH PURI:  
SHRI K. HALDAR:  
DR. RANEN SEN:  
SHRIMATI TARKESHWARI SINHA:  
SHRI SARJOO PANDEY:  
SHRI K. LAKKAPPA:  
SHRI MOHSIN:  
SHRI S. K. SAMBANDHAN:  
SHRI VISHWANATH PANDEY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in view of the sharp controversy created by the Official Languages (Amendment) Act, passed by Parliament and the widespread agitation in various parts of the country on the question of link language, Government intend to make a fresh effort to find a more acceptable solution to the language issue; and

(b) if so, the steps being taken in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b). There have been some informal discussions mostly with regard to the criticism of inequality of burden resulting from para 4(a) of the Government Resolution on the language policy. Various people have met the Prime Minister or the Home Minister and have stated their point of view. Government are giving thought to the problems of inequality of burden resulting from that provision in the Resolution.